NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/1/2017

NAME OF THE APPLICANT

: TECHNOLOGY FRONTIERS INDIA PVT LTD

UNDER SECTION

: 2(41)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VIMAHBOH.

Applicant

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SRI VARSHINE

FOR V. MAHESH

COUNSEL FOR

Applicant

Sri Vanshin

ORDER

Shri V Mahesh, PCS, representing the applicant present and filed documents in support of his application alongwith a memo mentioning the particulars of the documents. The Registry is directed to keep the said original documents in safe custody and the photostat copies of the same may be kept in record. Heard the applicant. **Order reserved.**

(K.Anantha Padmanabha Swamy) Member (Judicial)